

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2039

ANSWERED ON:05.12.2012

SHORTAGE OF TEACHERS

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether more than eleven lakh posts of teachers are lying vacant in Government schools in various States;
- (b) if so, the details thereof, State-wise;
- (c) whether acute shortage of teachers remains an obstacle in the implementation of the Right to Education Act;
- (d) if so, the details thereof;
- (e) whether any target has been fixed by the Government to meet the shortage of teachers; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (f) Under the Sarva Shiksha Abhiyan (SSA), a total of 19.82 lakh teacher posts have been sanctioned till 2012-13, against which 12.48 lakh teachers have been recruited by the States / UTs, leaving 7.34 lakh vacancies. In addition, the States / UTs have reported 5,65,905 teacher vacancies upto end of March 2012 against teacher posts borne on the State budget. A State-wise statement of teacher vacancies reported by State Governments / UT administrations is at Annexure.

The Central Government has laid emphasis with State Governments & UT Administrations to expedite recruitment of teachers and to carry out redeployment of existing teachers to ensure that all schools have pupil teacher ratios as laid down in the Schedule of the Right of Children to Free and Compulsory Education (RTE) Act 2009. 25 States/UTs have conducted the mandatory Teacher Eligibility Test (TET) for recruitment of teachers. The Government of India has granted relaxation under Section 23 (2) of the RTE Act 2009 in the minimum teachers qualification in respect of 13 States, since these States had inadequate teachers preparation capacity in relation to demand for teachers of classes I to VIII.